

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12.

IA(I.B.C)/1753(MB)2024 IN C.P. (IB)/4597(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **EDC Limited**
IN THE MATTER OF
Goa Food & Pharma Pvt Ltd

For Applicant in IA (1753/2024) : Adv. Ooshma Jain

For FC (C.P.(IB) 4597/2018) : Adv. Ooshma Jain

For Applicant : Adv. Sanket Singh

IBC under Sec. 10

ORDER

Counsel for EDC Limited requests for time for hearing. **List on 16.07.2024**
for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//